

ports to the effect that the Information Minister of Uganda Mr. Athiyo has shown keenness on the part of the Government of Uganda to secure co-operation from India in both technical and commercial fields;

(b) if so, whether Government of Uganda have initiated any follow-up action; and the details thereof; and

(c) what is Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI Y. B. CHAVAN):

(a) Yes, Sir.

(b) We understand that the Government of Uganda are considering sending an Economic Delegation to India in the near future.

(c) Government will consider the proposals of the Government of Uganda in the light of our policy of co-operation with other developing countries in economic and technical fields.

Screening of films on Asian immigrant

412. **SHRI BHUPESH GUPTA:**

SHRI INDRADEEP SINHA:
SHRI YOGENDRA SHARMA:
SHRI JAGJIT SINGH
ANAND:
SHRI OM PRAKASH TYAGI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that B.B.C. has recently televised a film about the Asian immigrants, particularly about the Indians in which their distorted image has been presented which has aroused the racial feeling;

(b) whether the B.B.C. had announced to repeat its screening which has resulted in great resentment amongst the Asian immigrants in that country; and

(c) if so, the steps which have been taken by Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI Y. B. CHAVAN):

(a) Yes, Sir. It has aroused considerable resentment among the Asian Community.

(b) and (c) The film was first shown on 28th February, 1976. Indian and Pakistani Immigrant Associations in Britain and Mr. Sydney Bidwell, a Member of Parliament representing Southall, where a large number of Indians live, protested to the B.B.C. about the film and also sought a Court injunction to stop repeat screening of the film: They were not successful and consequently the film was repeated on the 6th March: The Government has noted with concern and sympathy the feelings of the Asian immigrants and is watching the situation carefully.

Bipartite Committees in public sector undertakings

413. **SHRI D. N. DWIVEDI:** Will the Minister of LABOUR be pleased to state the names of public sector undertakings in which bipartite committees have not yet been formed?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): Presumably, the Hon'ble Member refers to the setting up of bipartite committees, namely shop level and plant level committee under the scheme for workers' participation in Industry.

The information regarding such public sector undertakings as have not set up such committees is being collected and will be laid on the Table of the Sabha in due course.

414. [Transferred to the 1st April, 1976.]